

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES
(1977-78)**

(SIXTH LOK SABHA)

FOURTEENTH REPORT

MINISTRY OF HOME AFFAIRS

Action taken by Government on the recommendations contained in the Forty-third Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Fifth Lok Sabha) on the Ministry of Home Affairs—Pre-examination Training Centre, Allahabad.

**(Presented to Lok Sabha on 5.12.77
Laid in Rajya Sabha on 5.12.77)**



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NEW DELHI**

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COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES
(1977-78)

*Shri Ram Dhan—Chairman

MEMBERS
Lok Sabha

2. Shri T. Balakrishnaiah
3. Shri B. Bhanwar
- **4. Shri Chand Ram
5. Shri Somjibhai Damor
6. Shri Biren Singh Engti
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20. Shri Bhausahab Thorat

Rajya Sabha

21. Prof. N. M. Kamble
22. Shrimati Saroj Khaparde

* Proceeded abroad on the 23rd September, 1977.

** Ceased to be members of the Committee on their appointment as Ministers of State w.e.f. the 14th August, 1977.

*** Appointed by the Speaker as Chairman with effect from the 23rd September, 1977 during the absence of Shri Ram Dhan proceeded abroad.

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30. Shri Mahendra Bahadur Singh

SECRETARIAT

Shri Y. Sahai—*Chief Legislative Committee Officer.*

Shri H. L. Malhotra—*Senior Legislative Committee Officer.*

INTRODUCTION

I, the Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes, having been authorised by the Committee to submit the Report, on their behalf, present this Fourteenth Report (Sixth Lok Sabha) on Action Taken by Government on the recommendations contained in their Forty-third Report (Fifth Lok Sabha) on the Ministry of Home Affairs Pre-examination Training Centre, Allahabad.

2. The draft Report was considered and adopted by the Committee on the 26th October, 1977.

3. The Report has been divided into the following Chapters:

I. Report.

II. Recommendations/Observations which have been accepted by Government.

III. Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies.

IV. Recommendations in respect of which replies of Government has not been accepted by the Committee and which require reiteration.

4. An analysis of the action taken by Government on the recommendations contained in the Forty-third Report (Fifth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes is given in Appendix. It would be observed therefrom that out of 14 recommendations made by the Committee in their Forty-third Report, 9 recommendations i.e., 63 per cent have been accepted by Government; the Committee do not desire to pursue 4 recommendations, i.e., 30 per cent of their recommendations in view of Government's replies; one recommendation i.e., 7 per cent in respect of which reply of Government has not been accepted by the Committee and which require reiteration.

NEW DELHI;
14th November, 1977.
23rd Kartika, 1899 (S).

SURAJ BHAN.
*Chairman,
Committee on the Welfare of
Scheduled Castes and
Scheduled Tribes.*

CHAPTER I

REPORT

This Report of the Committee deals with action taken by Government on the recommendations contained in the Forty-third Report (Fifth Lok Sabha) of the Committee on the Ministry of Home Affairs—Pre-examination Training Centre, Allahabad.

1.2. The Committee, in para 70 of their Forty-third Report (Fifth Lok Sabha), had observed that there were complaints from trainees about the inadequacy of stipends given to them. The Director General, Backward Classes Welfare, had assured the Committee that the question of raising stipend from Rs. 100/- to Rs. 150/- p.m. was under active consideration of the Government. The Committee had also desired that the question of providing lecture room, canteen room, servants' quarters as well as extension to the Library should be considered on a priority basis so that there was no hindrance in the smooth and efficient functioning of the campus of the Training Centre.

1.3. In their reply dated the 6th June, 1977, the Ministry of Home Affairs have stated that the food charges of the candidates in the Centre have already been enhanced from Rs. 100 to Rs. 125 p.m. per trainee. These charges are in addition to hostel and other ancillary facilities like electricity, room servants etc. provided free to the candidates. The demand of the Centre for new constructions amounting to about Rs. 5 lakhs could not be considered so far due to financial constraints. However, after receipt of revised plans and estimates from the Centre, the question of taking up of these new works would be pursued.

1.4. The Committee are not satisfied with the reply of the Ministry of Home Affairs and desire that, in view of the rising prices, the stipend given to the trainees should be raised to Rs. 150/- p.m. per trainee. The Committee would also like to know whether any provision has been made for providing lecture room, canteen room, servants' quarters as well as extension to the Library in the budget for 1977-78.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED BY GOVERNMENT

Recommendation (Sl. No. 1, Para No. 58)

In order to promote the educational and economic interests of Scheduled Castes and Scheduled Tribes in terms of Article 46 of the Constitution, the Government of India decided to open a Pre-examination Training Centre at Allahabad. The object was to provide intensive coaching to Scheduled Castes and Scheduled Tribes prior to their appearance in competitive examinations for Class I posts like I.A.S., I.P.S. and other Allied Services. The Committee have noted that a decade ago, the representation of Scheduled Castes and Scheduled Tribes in I.A.S., I.P.S. and other allied Services was negligible. In fact, the percentage of Scheduled Castes in Class I services as on the 1st January, 1964 was 1.54 and that of Scheduled Tribes was 0.22. The position as on 1st January, 1965 was no better than the representation of Scheduled Castes and Scheduled Tribes in Class I Services being 1.64 and 0.27 respectively. The Pre-examination Training Centre, Allahabad which is being run as a part of the Allahabad University, is the first training centre set up by the Government of India in May, 1959. More such Centres have been set up in subsequent Years. The Committee commend the steps taken by the Government to provide intensive coaching to promising Scheduled Caste and Scheduled Tribe students so that they may successfully compete in All India Services Examinations.

Reply of Government

The observation of the Committee has been noted.

[Ministry of Home Affairs O.M. No. BC-16015|1|76-SCT. V
dated 6-6-1977]

Recommendation (Sl. No. 2, Para No. 59)

The Committee have noted that there are five categories of qualifications or priorities for admission to this Centre. All those candidates who fulfil the minimum qualifications laid down are called for written test and interview for purposes of selection. By and large, all those candidates who get at least 20 per cent marks in the written test interview are considered for admission. The Committee feel

that it is time that a reappraisal is made about the categories of qualifications which have been laid down for admission to the Pre-examination Training Centre. In view of the fact that the basic qualification for appearing in the All-India Services Examinations like the L.A.S., I.P.S. e'tc. is only a degree, the Ministry of Home Affairs should examine whether any further relaxation in the minimum qualifications for purposes of admission to this Centre can be made so as to enable a larger number of Scheduled Caste|Tribe candidates to sit for the admission test of the Centre.

Reply of Government

The recommendation of the Committee is noted. To ensure that facilities provided by Government are utilised to the fullest extent, the Centre authorities have been requested to call for admission tests, a larger number of applicants by modifying admission criteria to the extent necessary.

[Ministry of Home Affairs O.M. No. BC-16015|1|76-SCT. V
dated 6-6-1977]

Recommendation (Sl. No. 3, Para No. 60)

The Committee have noted that the scheme of admission of the trainees for a session is advertised and circulars regarding new admissions along with copies of advertisements are sent to the various authorities for giving wide publicity to the scheme. The Committee desire that the notification regarding new admissions to the Centre should be announced through the All-India Radio also so that there may be wider publicity and coverage of the scheme for admission.

Reply of Government

The recommendation of the Committee is accepted.

The Centre is being asked to send a copy of the notification regarding new admissions to the Centre to the Ministry of Information and Broadcasting and also for publication in the "Employment News" for giving wider publicity.

[Ministry of Home Affairs O.M. No. BC-16015|1|76-SCT. V
dated 6-6-1977]

Recommendation (Sl. No. 4, Para No. 61)

The Committee have been informed that the capacity of the Centre is 80. From the figures made available to the Committee, they are unhappy to note that this capacity except in 1971-72 when 88

students (67 Scheduled Castes and 21 Scheduled Tribes) were admitted. The Committee would like the Ministry of Home Affairs to take concerted steps to see that the admission capacity is fully utilised each year.

Reply of Government

To ensure that facilities provided by Government are utilised to the fullest extent, the Centre authorities have been asked to prepare a waiting list so that if all the selected candidates in the first list do not join the Centre, admission could be offered to candidates in the waiting list in the order of merit.

At present there are six Pre-examination Training Centres at Madras, Allahabad, Patiala, Jaipur, Shillong and New Delhi. The question of setting up such Centres in the capitals of States and Union Territories which do not have them is being examined and the matter is being taken up with the concerned State Governments and Union Territories.

[Ministry of Home Affairs O.M. No. BC-16015|1|76-SCT. V
dated 6-6-1977]

Recommendation (Sl. No. 5, Para No. 62)

From the figures made available to the Committee, they find that during the session 1974-75, 57 Scheduled Castes were admitted in the Centre out of which 34 were from U.P. alone. Similarly, 15 Scheduled Tribe students were admitted during the same session and they were from such States|Union Territories as Arunachal, Bihar, Himachal Pradesh, Lakshadweep, Madhya Pradesh, Meghalaya, Mizoram and Rajasthan. The representative of the Ministry of Home Affairs has informed the Committee during the evidence that as there was no state-wise or Community-wise quota for entering the All-India and the Central Services, the Government did not consider it necessary to fix any quota for the States. While the Committee do not desire that there should be any quota of representation of Scheduled Caste and Scheduled Tribe candidates from each State/Union Territory, they suggest that efforts should be made by the Ministry of Home Affairs to see that eligible candidates from other States do apply to this Centre for admission. The Committee would like to be informed of the measures taken by the Government in this direction.

Reply of Government

The admission notice for the Allahabad Centre is given publicity in the widely circulated newspapers. Copies of the admission notice are also sent to (i) the Education Ministers of all the States, (ii) the Ministers/Secretaries/Directors Incharge of the Harijan/Tribal/Social Welfare in all the States, (iii) the Commissioner for Scheduled Castes and Scheduled Tribes, New Delhi, (iv) Recognised Associations of Scheduled Castes and Scheduled Tribes in the country and certain other authorities for favour of publicity to attract as large a number of candidates as possible.

It is now also proposed to use the mass media of the Ministry of Information & Broadcasting to give wider publicity and coverage.

It is considered that these publicity measures would attract potential candidates effectively.

[Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT V
dated 6-6-1977]

Recommendation (Sl. No. 7. Para No. 64)

The Committee have been informed that the Pre-examination Training Centre, Allahabad has taken necessary action on the recommendations contained in the minutes of the Seminar-cum-Workshop on techniques of coaching held in September, 1971. The Committee would, however, like to stress that there should be proper evaluation of the techniques of coaching imparted at the Centre with a view to see whether there is need for further improvement. In any case, the improved techniques of coaching should yield direct results in the shape of greater successes at All-India Services Examinations.

Reply of Government

The recommendation of the Committee has been brought to the notice of the Vice-Chancellor, Allahabad University who is the Chairman of the Centre. It has also been suggested to him that the Managing Committee of the Centre may periodically review the techniques and quality of coaching being imparted at the Centre. (A copy of the letter addressed to the Centre is at Appendix 'I').

[Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT V
dated 6-6-1977]

Recommendation (Sl. No. 9, Para No. 66)

The Committee have been informed that out of 55 trainees who actually appeared at the I.A.S. etc. Examination from the Centre in October/November, 1973 which was conducted by the Union Public Service Commission, 11 (8 in I.A.S. and 3 in Allied Central Services) qualified for interview. One Scheduled Caste and Six Scheduled Tribe candidates were finally selected. During 1973, out of 13 candidates who qualified for personality test, 6 (two Scheduled Castes and 4 Scheduled Tribes) were finally selected. The increase in the number of candidates finally selected in 1973-74 is only marginal. If, however, the number of ex-trainees of the Centre is also taken into consideration, there is some improvement in the results. The Committee desire that the performance of the candidates admitted in the Centre should be closely watched by the tutors in the course of training in order to see how far the trainees are able to make up the academic and other deficiencies found in the course of tests and interviews. There should be better supervision of the day-to-day work of the trainees.

Reply of Government

The recommendation has been brought to the notice of the Centre authorities who have impressed upon the tutors the need to watch the performance of the candidates to find out the deficiencies and take remedial measures.

[Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT V
dated 6-6-1977]

Recommendation (Sl. No. 10, Para No. 67)

The Committee have been informed that the question whether those candidates who had appeared in the All India Examination and who had not qualified should be given training for a second term at the Centre is at present under consideration. The Committee would like to be informed about the decision taken in the matter.

Reply of Government

It has been decided that a Scheduled Caste or Scheduled Tribe candidate who has already received coaching in any of the Pre-examination Training Centres should not be admitted for coaching for a second term, as admission of failed candidates may reduce the

chances of admission of other deserving Scheduled Caste and Scheduled Tribe candidates in the Centre.

[Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT V
dated 6-6-1977]

Recommendation (Sl. No. 14, Para No. 71)

In his quarterly report for the period 1st July to 30th September, 1974, the Principal of the Centre pointed out the difficulties encountered by the Centre on account of the non-receipt of grants from the Ministry in time. During the course of evidence, the representative of the Ministry of Home Affairs informed the Committee that there was some difficulty in releasing the funds immediately before the Budget was passed. From the current year, however, the Ministry was placing an advance at the disposal of the Centre which would be adjusted against the regular grant. The Committee hope that there would not be any recurrence of the difficulties faced by the Centre in so far as placement of the grants is concerned.

Reply of Government

Experience has shown that at the close of every financial year, there has been some unspent balance of the grant available with the Centre as would be observed from the following figures:

Year	Unspent balance at the close of the year
1969-70	Rs. 96,702
1970-71	Rs. 39,486
1971-72	Rs. 30,961
1972-73	Rs. 21,176
1973-74	Rs. 52,631
1974-75	Rs. 27,469
1975-76	Rs. 26,847

The amounts of unspent grant are always allowed to be utilised by the Centre during the following year subject to their adjustment against that year's grant. The Centre authorities are, also given ad hoc advance payment of grant each year pending scrutiny of the Centre's proposals and their final acceptance. It would thus be seen that there is no real difficulty in regard to the availability of funds to the Centre.

[Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT V
dated 6-6-1977]

CHAPTER III

RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLIES

Recommendation (Sl. No. 6, Para No. 63)

The Committee have been informed that the scheme of examination for different categories of Services is the same. The candidates who are admitted are trained in the subjects which they have selected for examination. There is a combined examination held for all these Services. The Committee would, however, like to stress that the courses of study taught at these Centres should be made more broad-based so as to bring, besides the examinations conducted by the Union Public Service Commissions, examinations held by the Nationalised Banks, Life Insurance Corporation, Public Sector Undertakings, etc. within their purview. The Committee need hardly emphasise that special arrangements have to be made to give the students training in confidence-building so that they may perform well in *viva voce* tests.

Reply of Government

The examination conducted by the Union Public Service Commission for recruitment to I.A.S., I.P.S. and other Central Services requires higher calibre and special techniques of coaching. During the period of training, the candidates should fully concentrate towards the studies for which they are being coached. The existing Pre-examination Centres are already giving attention to developing self-confidence of the trainees by arranging mock interviews, test papers etc.

Arrangements already exist in some of the state Services Pre-examination Training Centres to impart necessary training for appearing in the examinations held by the Nationalised Banks, Life Insurance Corporation of India, Public Sector Undertakings, etc. The Ministry of Home Affairs have separately written to the Ministry of Finance (Department of Banking) whether they could undertake running of one or two Pre-examination Training Centres that could be set up exclusively for Scheduled Caste and Tribe candidates appearing in the selection tests/competitive examinations to be held by the proposed recruitment agencies for banks, for the filling up

of various posts in the banking industry. The matter is still under consideration with the Department of Banking. However, it is felt that coaching provided for I.A.S., I.P.S. examination etc. by the Allahabad Centre will also be helpful for the trainees to take up competitive examinations for jobs in Nationalised Banks, Life Insurance Corporation of India and other Public Sector Undertakings.

(Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT V
dated 6-6-1977)

Comments of the Committee

"The Committee would like to know the final decision taken to set up one or two Pre-examination Training Centres for Scheduled Caste and Scheduled Tribe candidates appearing in the selection tests/competitive examinations for filling up of various posts in the Banking industry."

Recommendation (Sl. No. 8, Para No. 65)

The Committee have been informed by the Ministry of Home Affairs that the part-time teachers are being paid an honorarium of Rs. 150/- p.m. since 9th June, 1971 and that there is no proposal to revise the rate of honorarium. Representations were however made to a Study Group of the Committee which visited the Pre-examination Training Centre, Allahabad, that the rate of honorarium at present given to the teachers is too meagre. The Committee are convinced that the rate of honorarium paid is most unattractive. Government should see whether the rate of honorarium can be increased for these tutors who impart teaching in some of the major disciplines. The Committee like to be informed about the action taken in the matter in due course.

Reply of Government

A proposal for the upward revision of the part-time allowance of the Principal, Superintendent and tutors has recently been received from the Allahabad Centre and the same is being examined.

(Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT V
dated 6-6-1977)

Comments of the Committee

"The Committee would like to know the final decision taken in the matter."

Recommendation (Sl. No. 11, Para No. 68)

The Committee have been informed that while the state of discipline in the Centre is, by and large, satisfactory there had been some untoward incidents during 1971-1972 when the trainees had made some representations to the Ministry. The Committee have further been informed that the grievances of the trainees were investigated by an Officer of the Ministry of Home Affairs as well as the Vice-Chancellor of the Allahabad University. A committee of Senior Tutors was also appointed in September, 1972 which made recommendations for improving the tone and content of teaching. Measures have also been taken to remove the grievances of the students. The Welfare Assistant attends to on-the-spot grievances and the Hostel Assistant is present at the Hostel of the Centre, for one hour daily for removal of any difficulties which he can. The Superintendent makes personal visits to the Hostel specially whenever required, in addition to his normal rounds. The trainees are also encouraged to bring to the notice of the authorities any matter which needs the attention of the latter. The Committee suggest that to improve the atmosphere at the Centre, opportunities should be given to the students to meet the Vice-Chancellor at periodic get-together wherein the students may have the fullest liberty to ventilate their complaints, if any. It is for the Vice-Chancellor/Principal to look to the students' problems and to resolve them in consultation with the Ministry of Home Affairs. The Principal in his quarterly report submitted to the Ministry of Home Affairs should specially mention the state of discipline prevalent in the Centre.

Reply of Government

The observation of the Committee has been brought to the notice of the authorities incharge of the Allahabad Centre. The Government has been informed that the Vice-Chancellor of the Allahabad University visits the trainees on certain occasions like the celebrations of Republic Day, Independence Day, Annual Day etc. when he freely mingles with them and listens to their grievances. The state of discipline among the trainees is periodically reported by the Centre authorities to the Ministry.

(Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT. V
dated 6-6-1977)

Comments of the Committee

"The Committee desire that the Vice-Chancellor, Allahabad University should visit the Pre-examination Training Centre at Allahabad once in a month so that trainees could get an opportunity to ventilate their grievances, if any."

Recommendation (Sl. No. 12, Para No. 69)

The Committee are unhappy to note that the Government have reduced the grant for acquisition of text books meant for loan to the trainees. The Committee hope that the Ministry of Home Affairs would reconsider the matter and see that training of the students is not hampered due to non-availability of text books. The Ministry should also examine whether it is possible to sell text-books to the students at subsidised rates.

Reply of Government

The Government is in agreement with the observation of the Committee that the training of the students should not be hampered due to non-availability of text books. The outlay for books for loaning to the trainees for 1974-75 was reduced from Rs. 19,796/- to Rs. 10,000/- keeping in view the progress of expenditure for first 9 months of that year. Next year, however, a further sum of Rs. 6,000/- was provided for the same purpose to the Allahabad Centre. These amounts were released to the Allahabad Centre for purchase of text books to be supplied to the trainees on returnable basis. Since the Centre is maintaining sets of text books for loaning to the trainees, some amounts will be necessary to replace books lost or mutilated. It would not, therefore, be necessary to purchase fresh sets of books every year. Consequently the reduction in the grants for the purpose does not mean that the students are deprived of essential text books. Besides, candidates can utilise books and journals purchased out of Government grant for the library of the Allahabad Centre. They can also make use of the Library of the Allahabad University.

[Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT. V
dated 6-6-1977]

Comments of the Committee

"The Committee desire that it should be ensured that a complete set of text books is available to each student of the Centre."

CHAPTER IV

RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH REPLY OF GOVERNMENT HAS NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION

Recommendation (Sl. No. 13. Para No. 70)

The Committee have noted that there were complaints from trainees about the inadequacy of stipends given to them. The Director-General, Backward Classes Welfare, has, however assured the Committee that the question of raising the stipend from Rs. 100/- to Rs. 150/- p.m. is under active consideration of the Government. The Committee hope that the decision in the matter will be taken at an early date. The Committee would also desire that the question of providing lecture room, canteen room, servants quarters as well as extension to the Library should be considered on a priority basis so that there is no hindrance in the smooth and efficient functioning of the campus of the Training Centre.

Reply of Government

The food charges of the candidates in the Centre have already been enhanced from Rs. 100 to Rs. 125 p.m. per trainee. These charges are in addition to hostel and other ancillary facilities like electricity, room, servants etc. provided free to the candidates. There appears to be no need, therefore, for any upward revision of the stipend amount at present.

The demand of the Centre for new constructions amounting to about Rs. 5 lakhs could not be considered so far due to financial constraints. However, after receipt of revised plans and estimates from the Centre, the question of taking up of these new works would be pursued.

[Ministry of Home Affairs O.M. No. BC-16015/1/76-SCT. V
dated 6-6-1977]

Comments of the Committee

Please see Chapter I (Para 1.2)

NEW DELHI;
14th November, 1977.
23rd Kartika, 1899 (S).

- SURAJ BHAN,
Chairman,
Committee on the Welfare of
Scheduled Castes and
Scheduled Tribes.

APPENDIX I

(Vide Chapter II of the Report)

Copy of d.o. letter No. BC. 16015|1|76 SCT, V dated 16-4-77 from Shri O. K. Moorthy DG (BCW) addressed to Shri P. D. Hajela, the Vice-Chancellor, Allahabad University, Allahabad.

I am enclosing one of the recommendations of the Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes which went into the working of Pre-examination Training Centre at Allahabad.

It is necessary that there is a periodic evaluation of the quality of teaching imparted as also the techniques of coaching utilised at the Centre. As all the teaching staff of the Centre come from your University itself, you would be in a position to carry out such periodic reviews.

I would also suggest that in the meetings of the Managing Committee, this aspect in relation to the results in the house tests conducted periodically during the course, as also in the final results of the All India Services Examination, be discussed and necessary steps taken.

APPENDIX II

(Vide para 4 of Introduction)

Analysis of the Action Taken by Government on recommendations Contained in the Forty-third Report (Fifth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

I.	Total number of recommendations	14
II.	Recommendations/Observations that have been accepted by Government (Vide Recommendations at Sl. Nos. 1 (Para 58), 2 (Para 59), 3 (Para 60), 4 (Para 61), 5 (Para 62) 7 (Para 64), 9 (Para 66), 10 (Para 67) and 14 (Para 71)	
	Number	9
	Percentage to total	63
III.	Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies (Vide recommendations at Sl. Nos. 6 (Para 63), 8 (Para 65), 11 (Para 68) and 12 (Para 69)	
	Number	4
	Percentage to total	30
IV.	Recommendation in respect of which reply of Government have not been accepted by the Committee and which require reiteration (Vide Recommendation at Sl. No. 13 (Para 70)	
	Number	1
	Percentage to total	7